

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 29<sup>th</sup> November, 2018  
Time : 10.30 AM

| S.No                              | Case No   | Parties   | Counsel for parties   | Remarks           |
|-----------------------------------|---|---|---|-------------------|
| <b>FOR ADMISSION</b>              |   |   |   |                   |
| 1.                                | Original Application No. 18/2018(CZ)  | Raghunandan Singh<br>Vs<br>The Chief Secretary & 3 Ors.       | Mr. Sameer Sahu, Adv.   | <u>08-01-2019</u> |
| 2.                                | Original Application No. 20/2018(CZ)  | Vijay Bajaj<br>Vs.<br>Union of India & 11 Ors.                | Mr. Subhash Chandra Soni, Adv.  | <u>08-01-2019</u> |
| 3.                                | Original Application No. 21/2018(CZ)  | Vijay Bajaj<br>Vs.<br>Union of India & 6 Ors.                 | Mr. Subhash Chandra Soni, Adv.  | <u>08-01-2019</u> |
| 4.                                | Original Application No. 23/2018(CZ)  | Ajay Kumar Dixit<br>Vs.<br>State of M.P. & 5 Ors.             | Mr. Rohit Sharma, Adv.  | <u>08-01-2019</u> |
| <b>FOR COMPLETION OF PLEADING</b> |   |   |   |                   |
| 5.                                | Original Application No. 85/2017(CZ)<br><b>(M.A.No.443/17)</b><br><b>(M.A.No.469/17)</b><br><b>(M.A.No.97/18)</b> | Gram Panchayat (Reausa)<br>Vs.<br>State of M.P. & 5 Ors.      | Mr. Shreyas Dharmadhikari, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Varun Raj Nair, Adv.<br>Mr. Shantanoo Saxena, Adv.<br>Mr.OmShankarShrivastava,Adv | <u>08-01-2019</u> |
| 6.                                | Original Application No. 100/2017(CZ)<br><b>(M.A.No.473/17)</b>   | Jagdish Prasad & 4 Ors.<br>Vs.<br>State of Rajasthan & 3 Ors. | Mr. M.S. Kachhawa, Adv.<br>Ms. Zubia Sajid, Adv.<br>Mr. Rohit Sharma, Adv.  | <u>08-01-2019</u> |

**PART - II**

| S.No                              | Case No  | Parties   | Counsel for parties  | Remarks           |
|-----------------------------------|--|---|--|-------------------|
| <b>FOR ADMISSION</b>              |  |   |  |                   |
| 7.                                | Original Application No. 25/2018(CZ)<br><b>(M.A.No.116/18)</b> | Shri Vinay Ruthia<br>Vs<br>Smt. Susma Narang & 6 Ors.                 | Mr. Rohit Sharma, Adv.   | <u>09-01-2019</u> |
| 8.                                | Original Application No. 26/2018(CZ)                           | Pritam Joshi<br>Vs<br>State of Rajasthan & 4 Ors.                     | Ms. Zubia Sajid, Adv.  | <u>09-01-2019</u> |
| 9.                                | Original Application No. 27/2018(CZ)                           | Niranjan Singh<br>Vs<br>State of MP & Anr.                            | Mr. Rohit Sharma, Adv.   | <u>09-01-2019</u> |
| 10.                               | Review Application No. 01/2018(CZ) in O.A.No.97/17             | Arvind Patidar<br>Vs.<br>State of M.P. & 2 Ors.                       | Mr. Koustubh Pathak, Adv.  | <u>09-01-2019</u> |
| <b>FOR COMPLETION OF PLEADING</b> |  |   |  |                   |
| 11.                               | Original Application No. 67/2015(CZ)                           | Raman Khandelwal & Anr.<br>Vs.<br>Government of Madhya Pradesh & Ors. | Mr.ChandraPrakashSingh, Adv.<br>Mr. Ramchandra, Adv.<br>Mr. Sanjay Choubey, Adv. | <u>09-01-2019</u> |

|     |                                       |  |   |            |
|-----|---------------------------------------|--|---|------------|
|     |                                       |  | Mr. S. Ganguly, Adv.<br>Mr. Ashok A . Tiwari, Adv.<br>Mr. Anshuman Singh, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. Sachin K. Verma, Adv.   |            |
| 12. | Original Application No. 111/2016(CZ) | Prakash Upadhyaya<br>Vs.<br>State of Rajasthan & 2 Ors.                | Mr. Akshay Pare, Adv.<br>Ms. Arushi Chouhan, Adv.<br>Mr. Rohit Sohgaura, Adv.<br>Mr. Brijesh Shrivastava, Adv.<br>Mr. Yadvendra Yadav, Adv.<br>Mr. DharamveerSharma,Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. Shrey Raj Saxena, Adv.   | 09-01-2019 |
| 13. | Original Application No. 122/2016(CZ) | Amar Singh Rathour &Anr.<br>Vs.<br>M/s MB Power (M.P.) Ltd<br>& 5 Ors. | Mr. Mayank Shrivastava,Adv.<br>Mr. Sachin K. Verma, Adv.<br>Ms. Parul Bhadoria Adv.<br>Mr. Rishi Raj Saxena, Adv.<br>Mr. Vishal Bhatnagar, Adv.<br>Mr. Yogesh Bhatnagar, Adv.<br>Mr. Siddharth Singh, Adv.<br>Mr. Om Shankar Shrivastava,<br>Adv.<br>Mr. Saurabh Sharma, Adv. | 09-01-2019 |

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 29-11-2018 shall be adjourned to 08-01-2019 & 09-01-2019.**

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